

Dated 16.10.2007

To,

Secretary
TRAI
Mahanagar Doorsanchar Bhawan
J. L. Nehru Marg
New Delhi

Sub: Comments from MTNL on consultation paper relating to Mobile TV issued by TRAI.

Kindly refer consultation paper relating to Mobile TV issued by TRAI. In this regard under Para 2.8 on page no 9 of the consultation paper it is indicated that existing UASL and CMTS Licensees may not again be required to obtain Mobile TV Operators' license to provide the TV channels on mobile handset using their network. **Accordingly, it is proposed and strongly recommended that the existing UASL and CMTS Licensees may not again be required to seek new license for providing the Mobile TV on all INDIA basis.**

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